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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2204/2018**

AVADH SUGAR & ENERGEY  
LIMITED(UNIT SEOHARA)

..... Petitioner

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

+ **W.P.(C) 1189/2017 & CM No.5398/2017**

JUBILANT LIFE SCIENCES LTD

..... Petitioner

versus

GOVERNMENT OF NCT OF DELHI & ORS.

..... Respondents

+ **W.P.(C) 1877/2018 & CM No.7821/2018**

DWRIKESH SUGAR INDUSTRIES LIMITED & ANR.

..... Petitioner

versus

GOVERNMENT OF NCT OF DELHI, & ORS.

..... Respondents

+ **W.P.(C) 2203/2018**

AVADH SUGAR & ENERGEY LIMITED (UNIT HARGAON)

..... Petitioner

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents



Through : Mr Pankaj Bhagat, Advocate for petitioner in item-27 & 5.  
Mr Dhruv Agrawal, Senior Advocate with Mr Nishit Agrawal, Advocate for the petitioner in item-3.  
Mr Ramesh Singh, Standing Counsel with Mr Chirayu Jain & Mr Anuj Aggawal, Advocates for GNCTD in item-27 & 4.  
Mr Rajesh Kumar, Mr Santosh, Ms Santwana, Advocates for UOI in item-4.  
Mr Rajesh Kumar and Mr Santwana, Advocates for R-6 in item-3.  
Mr Anil K.Batra with Mr Praven Kumar Shashi, Advocates for R-5/BPCL in item-3.  
Mr Brajesh Kumar, Advocate for UOI in item 3 & 4.  
Mr Gautam Narayan, ASC with Mr Abhinav Goyal, ASC for GNCTD in item-3.  
Mr Shadan Farasat, ASC with Mr Ahmed Said and Mr Hafsa Khan, Advocates for respondents in item-5.  
Mr Sumit Goel, Ms S.Lakshmi Iyer and Ms Pratyusha Priyadarshini, Advocates for M/s. Parekh & Co.  
Mr S.D.Windlesh, Advocate for UOI.  
Mr Varun K.Chopra and Mr Gurtejpal Singh, Advocates for R-4.



**CORAM:**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE A. K. CHAWLA**

**ORDER**

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**12.07.2018**

It is brought to the notice of this Court that several petitions, including those pending before this Court i.e. W.P.(C) No.1189/2017, 1877/2018 & 2203/2018 pertains to the same issues.

The other petitions i.e. W.P.(C) 2204/2018, 5227/2018 and connected three other writ petitions were listed before the Bench headed by Sanjiv Khanna J., and connected three other writ petitions were directed to be listed before the appropriate Bench on 08.08.2018, subject to orders of Hon'ble the Acting Chief Justice.

In the circumstances, let these petitions be also listed along with those petitions, subject to orders of Hon'ble the Acting Chief Justice, on 08<sup>th</sup> August, 2018,

**S. RAVINDRA BHAT, J**

**A. K. CHAWLA, J**

**JULY 12, 2018**

'Sd'